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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

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नई दिल्ली, बुधवार, मार्च 5, 2014/ फाल्गुन 14, 1935 (शक)

No. 14] NEW DELHI, WEDNESDAY, MARCH 5, 2014/PHALGUNA 14, 1935 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।

Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, the 5th March, 2014/Phalguna 14, 1935 (Saka)

The following Act of Parliament received the assent of the President on the 4th March, 2014, and is hereby published for general information:—

THE APPROPRIATION ACT, 2014

(No. 13 OF 2014)

[4th March, 2014.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2013-14.

BE it enacted by Parliament in the Sixty-fifth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation Act, 2014. Short title.
2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of forty-six thousand two hundred twenty-seven crore and fifty-seven lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2013-14, in respect of the services specified in column 2 of the Schedule. Issue of
Rs. 46227,57,00,000
out of the
Consolidated
Fund of India
for the
financial year
2013-14.
3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year. Appropriation.

THE SCHEDULE
(See sections 2 and 3)

1	2	3		
		Sums not exceeding		
No. of Vote	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Department of Agriculture and Cooperation Revenue	2,00,000	..	2,00,000
2	Department of Agricultural Research and Education .. Revenue	3,00,000	..	3,00,000
3	Department of Animal Husbandry, Dairying and Fisheries			
 Revenue	3,00,000	..	3,00,000
 Capital	1,00,000	..	1,00,000
4	Atomic Energy			
 Revenue	2,00,000	..	2,00,000
 Capital	4,00,000	10,00,00,000	10,04,00,000
5	Nuclear Power Schemes			
 Revenue	111,72,00,000	..	111,72,00,000
 Capital	12,40,00,000	..	12,40,00,000
9	Ministry of Civil Aviation			
 Revenue	103,12,00,000	..	103,12,00,000
 Capital	1000,00,00,000	..	1000,00,00,000
10	Ministry of Coal			
 Revenue	1,00,000	..	1,00,000
11	Department of Commerce			
 Revenue	4,08,00,000	62,00,000	4,70,00,000
12	Department of Industrial Policy and Promotion Revenue	96,02,00,000	..	96,02,00,000
13	Department of Posts			
 Revenue	..	10,00,000	10,00,000
14	Department of Telecommunications			
 Revenue	436,28,00,000	..	436,28,00,000
17	Department of Food and Public Distribution			
 Revenue	1917,08,00,000	..	1917,08,00,000
19	Ministry of Culture			
 Revenue	2,00,000	..	2,00,000
20	Ministry of Defence			
 Revenue	241,49,00,000	22,00,000	241,71,00,000
 Capital	2,00,000	..	2,00,000
21	Defence Pensions			
 Revenue	996,46,00,000	3,54,00,000	1000,00,00,000
22	Defence Services—Army			
 Revenue	4711,37,00,000	110,00,00,000	4821,37,00,000
23	Defence Services—Navy			
 Revenue	949,69,00,000	19,82,00,000	969,51,00,000
24	Defence Services—Air Force			
 Revenue	1032,51,00,000	50,40,00,000	1082,91,00,000
25	Defence Ordnance Factories			
 Revenue	1363,56,00,000	3,20,00,000	1366,76,00,000
26	Defence Services—Research and Development Revenue	125,15,00,000	..	125,15,00,000
27	Capital Outlay on Defence Services			
 Capital	1,00,000	..	1,00,000
30	Ministry of Earth Sciences			
 Revenue	2,00,000	..	2,00,000
 Capital	2,00,000	..	2,00,000
31	Ministry of Environment and Forests			
 Revenue	2,00,000	..	2,00,000
 Capital	1,00,000	..	1,00,000
32	Ministry of External Affairs			
 Revenue	1,00,000	..	1,00,000
33	Department of Economic Affairs			
 Revenue	360,42,00,000	..	360,42,00,000
 Capital	2,00,000	..	2,00,000
34	Department of Financial Services			
 Revenue	2600,00,00,000	..	2600,00,00,000
	CHARGED. — Interest Payments	15500,20,00,000	15500,20,00,000
40	Pensions			
 Revenue	1766,00,00,000	..	1766,00,00,000
41	Indian Audit and Accounts Department			
 Revenue	146,05,00,000	..	146,05,00,000
42	Department of Revenue			
 Revenue	2,00,000	..	2,00,000
43	Direct Taxes			
 Capital	1,00,000	..	1,00,000
46	Ministry of Food Processing Industries			
 Revenue	3,00,000	..	3,00,000
47	Department of Health and Family Welfare			
 Revenue	3,00,000	18,47,00,000	18,50,00,000
 Capital	1,00,000	..	1,00,000
48	Department of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)			
 Revenue	2,00,000	..	2,00,000
50	Department of AIDS Control			
 Revenue	12,01,00,000	..	12,01,00,000
51	Department of Heavy Industry			
 Revenue	27,02,00,000	..	27,02,00,000
 Capital	91,61,00,000	..	91,61,00,000
53	Ministry of Home Affairs			
 Revenue	3,00,000	..	3,00,000
55	Police			
 Revenue	2,00,000	1,00,000	3,00,000
 Capital	2,00,000	4,59,00,000	4,61,00,000

1	2	3		
		Sums not exceeding		
No. of Vote	Services and purposes	Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
56	Other Expenditure of the Ministry of Home Affairs Revenue	2,00,000	..	2,00,000
58	Ministry of Housing and Urban Poverty Alleviation Revenue	1,00,000	..	1,00,000
59	Department of School Education and Literacy Revenue	3,00,000	..	3,00,000
60	Department of Higher Education Revenue	4,00,000	..	4,00,000
61	Ministry of Information and Broadcasting Revenue	1,00,000	..	1,00,000
62	Ministry of Labour and Employment Revenue	3,00,000	..	3,00,000
64	Law and Justice Revenue	165,68,00,000	..	165,68,00,000
	CHARGED.— <i>Supreme Court of India</i> Revenue	..	6,43,00,000	6,43,00,000
66	Ministry of Micro, Small and Medium Enterprises . Revenue	3,00,000	..	3,00,000
68	Ministry of Minority Affairs Revenue	1,00,000	..	1,00,000
69	Ministry of New and Renewable Energy Revenue	1030,75,00,000	..	1030,75,00,000
	Capital	100,00,00,000	..	100,00,00,000
73	Ministry of Personnel, Public Grievances and Pensions Revenue	1,00,000	..	1,00,000
74	Ministry of Petroleum and Natural Gas Revenue	10042,72,00,000	..	10042,72,00,000
75	Ministry of Planning Revenue	2,00,000	..	2,00,000
76	Ministry of Power Capital	15,00,00,000	..	15,00,00,000
79	Rajya Sabha Revenue	1,00,000	..	1,00,000
	CHARGED.— <i>Union Public Service Commission</i> Revenue	..	8,72,00,000	8,72,00,000
82	Ministry of Road Transport and Highways Revenue	611,51,00,000	..	611,51,00,000
	Capital	..	20,00,00,000	20,00,00,000
83	Department of Rural Development Revenue	1,00,000	..	1,00,000
86	Department of Scientific and Industrial Research Revenue	1,00,000	..	1,00,000
87	Department of Biotechnology Revenue	1,00,000	..	1,00,000
88	Ministry of Shipping Revenue	299,36,00,000	..	299,36,00,000
	Capital	2,00,000	..	2,00,000
89	Ministry of Social Justice and Empowerment Revenue	3,00,000	..	3,00,000
90	Department of Space Revenue	2,00,000	..	2,00,000
	Capital	1,00,000	..	1,00,000
91	Ministry of Statistics and Programme Implementation .. Revenue	13,80,00,000	..	13,80,00,000
93	Ministry of Textiles Capital	..	55,00,00,000	55,00,00,000
95	Ministry of Tribal Affairs Revenue	2,00,000	..	2,00,000
96	Andaman and Nicobar Islands Revenue	31,30,00,000	..	31,30,00,000
	Capital	10,00,000	..	10,00,000
97	Chandigarh Capital	6,00,000	..	6,00,000
100	Lakshadweep Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	..	1,00,000
101	Department of Urban Development Revenue	1,00,000	..	1,00,000
	Capital	..	1,00,00,000	1,00,00,000
102	Public Works Revenue	1,00,000	..	1,00,000
	Capital	2,00,000	..	2,00,000
105	Ministry of Women and Child Development Revenue	1,00,000	..	1,00,000
106	Ministry of Youth Affairs and Sports Revenue	1,00,000	..	1,00,000
	TOTAL:	30415,25,00,000	15812,32,00,000	46227,57,00,000

P.K. MALHOTRA,
Secy. to the Govt. of India.

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